

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/ 606/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the th 24 January, 2020.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT(B)/57 dated 21st January, 2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission from the afternoon of 24.01.2020 (after Court hours) till the morning of 27.01.2020, has been granted/rejected.

The District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-48/2017/607-1A, dated 24.1.2020

Copy to:

1. The District and Sessions Judge, Barpeta, for information and necessary action.
2. ✓ The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

Rosen